

(b) if so, the details thereof; and

(c) the follow up steps taken in this regard to check recurrence of the epidemic in Surat and other places?

THE MINISTER OF STATE OF THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI SALEEM IQBAL SHERVANI) : (a) and (b) The Technical Advisory Committee on Plague under the chairmanship of Prof. V. Ramalingaswamy have come to the conclusion that the Plague outbreak in 1994 was due to Y. Pestis.

(c) A National Apical Advisory Committee has been constituted under the Chairmanship of Union Health Secretary to formulate a nation-wide disease surveillance network. The action points envisaged under the disease surveillance scheme are collection and flow of information, strengthening of laboratory diagnostic services, networking of centres and continuous monitoring of disease prevalence.

#### ISI Activities

1479. SHRI TARIQ ANWAR : Will the Minister of EXTERNAL AFFAIRS be pleased to state :

(a) whether the Government have received reports that Pakistan's I.S.I. is trapping Indian youths with the false promise to provide them jobs in foreign countries;

(b) if so, the details thereof;

(c) whether Government have taken any action in this regard; and

(d) if not the reasons therefor ?

THE MINISTER OF EXTERNAL AFFAIRS (SHRI I.K. GUJRAL) : (a) and (b) While we have not received reports of ISI trapping Indian youth with false promises to provide them jobs in foreign countries, Government are aware of the role being played by Pakistani agencies in promoting disaffection and supporting terrorism in India.

(c) and (d) Government are resolved to continue taking all measures to counter the role of Pakistani agencies directed against India.

#### Sabotage by ISI

1480. SHRI SANAT KUMAR MANDAL : Will the Minister of EXTERNAL AFFAIRS be pleased to state :

(a) whether attention of the Government have been drawn to the newsitem captioned "ISI plans to create chaos in Kashmir" appearing in 'The Economic Times', New Delhi dated February 3, 1997;

(b) if so, the facts of the matter reported therein; and

(c) the steps being taken to counter the eleven-point plan of action reportedly embarked upon by the Inter Services Intelligence of Pakistan to create chaos and confusion in Jammu & Kashmir through Insurgents ?

THE MINISTER OF EXTERNAL AFFAIRS (SHRI I.K. GUJRAL) : (a) to (c) Yes, Sir. Government are fully aware of the fact that Pakistan's support and promotion of trans-

border terrorism directed against India, particularly, in the State of Jammu & Kashmir, continues. Government are resolved to taking all measures to counter Pakistan's support to cross-border terrorism.

#### Loan to Hospitals in Cannanore

1481. SHRI MULLAPPALLY RAMACHANDRAN : Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state :

(a) whether the Union Government have advanced any amount by way of loan to any of the co-operative hospitals in Cannanore district of Kerala;

(b) if so, the details of amounts granted to each such hospital; and

(c) the terms and conditions for advancing the loan ?

THE MINISTER OF STATE OF THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI SALEEM IQBAL SHERVANI) : (a) No, Sir.

(b) and (c) Do not arise.

[Translation]

#### Irrigation Management

1482. PROF. PREM SINGH CHANDUMAJRA : JUSTICE GUMAN MAL LODHA :

Will the Minister of WATER RESOURCES be pleased to state :

(a) whether attention of the Government has been drawn towards the newsitem captioned "Meet stresses better Irrigation management" appearing in daily 'Pioneer' dated January 22, 1997;

(b) if so, whether it is fact that an idea came up in the above national conference regarding participation of the farmer in the management of irrigation projects;

(c) whether the Government have taken any action to implement the above idea so far;

(d) if so, the details thereof; and

(e) if not, the reasons for the delay in this regard ?

THE MINISTER OF WATER RESOURCES (SHRI JANESHWAR MISHRA) : (a) Yes, Sir.

(b) Yes, Sir.

(c) Yes, Sir.

(d) Water being a State subject, the role of Union Ministry of Water Resources is that of facilitator whereas the implementation of participatory Irrigation Management has to be done by the State Governments. National Water Policy of 1987 recommended that farmers should be progressively involved in the management of irrigation system. Under centrally sponsored Command Area Development Programme, necessary guidelines have been